

Annexure 8														
Name of the Corporate Debtor: Blu-Smart Fleet Private Limited														
Date of commencement of CIRP: 03-12-2025														
List of Creditors as on: 22-06-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
(Amount in INR)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Throttle Grears	10-12-25	2,823,317.00	2,799,398.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	23,919.00	-	Claim is admitted
2	KIA Ora Ventures Private Limited	12-12-25	756,987.00	749,603.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	7,384.00	-	Claim is admitted
3	Reliance BP Mobility Limited	12-12-25	162,554,210.00	35,656,039.18	Operational Creditor for Goods/Services	-	-	No	-	-	-	126,898,170.82	-	Claim is admitted
4	Vara Green Energy Pvt. Ltd.	13-12-25	140,906,558.00	2,751,858.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	138,154,700.00	-	Claim is admitted
5	Profitplus Infra Pvt. Ltd.	13-12-25	57,483,938.25	16,298,533.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	41,185,405.25	-	Claim is admitted
6	Sab Motors Private Limited	16-12-25	10,232,335.40	8,307,176.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,925,159.40	-	Claim is admitted
7	CE Info Systems Ltd.	16-12-25	2,502,730.00	2,130,288.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	372,442.00	-	Claim is admitted
8	TasS Mobility Solutions Private Limited	16-12-25	12,308,049.00	11,035,961.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,272,088.00	-	Claim is admitted
9	DPS Motor Cars Pvt. Ltd.	17-12-25	13,894,146.00	9,627,061.27	Operational Creditor for Goods/Services	-	-	No	-	-	-	4,267,084.73	-	Claim is admitted
10	BDO India LLP	17-12-25	220,896.00	211,536.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	9,360.00	-	Claim is admitted
11	Service Easy Technology Pvt. Ltd	17-12-25	42,531,947.00	33,921,837.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	8,610,110.00	-	Claim is admitted
12	Krishna Automobile	17-12-25	4,187,375.00	4,128,685.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	58,690.00	-	Claim is admitted
13	Apollo Tyres Limited	17-12-25	8,717,876.00	8,087,735.78	Operational Creditor for Goods/Services	-	-	No	-	-	-	630,140.22	-	Claim is admitted
14	AuthBridge Research Services Private Limited	17-12-25	9,342,595.23	9,342,595.23	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim is admitted
15	Blu-Smart Mobility Limited (In CIRP)	19-12-25	39,287,659.42	-	Operational Creditor for Goods/Services	-	-	Yes	-	-	-	39,287,659.42	-	Claim has been not admitted
16	Blu-Smart Charge Pvt. Ltd.	03-01-26	899,118,513.18	-	Operational Creditor for Goods/Services	-	-	Yes	-	-	-	899,118,513.18	-	Claim has been not admitted
17	RNH Trading Pvt Limited	13-02-26	3,002,436.50	2,843,269.30	Operational Creditor for Goods/Services	-	-	No	-	-	-	159,167.20	-	Claim is admitted
18	TeamLease Services Limited	13-02-26	13,692,674.00	13,148,493.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	544,181.00	-	Claim is admitted
19	Intellicar Telematics Pvt Ltd	26-03-26	12,035,765.00	8,198,893.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	3,836,872.00	-	Claim is admitted
20	Watermark Cars Private Limited	28-02-26	1,490,526.10	1,446,431.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	44,095.10	-	Claim is admitted
21	Helios Tech Solutions	06-03-26	635,910.00	553,628.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	82,282.00	-	Claim is admitted
22	Delhi Freight Carriers	11-03-26	9,255,656.00	5,069,216.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	4,186,440.00	-	Claim is admitted
23	GDX Security Solutins India Private Limited	17-04-26	6,567,085.00	4,913,786.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,653,299.00	-	Claim is admitted
24	AN Mobility Services	11-03-26	4,925,864.00	2,994,588.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,931,276.00	-	Claim is admitted
25	Ishan Netsol Pvt. Ltd.	30-04-26	68,519.00	68,519.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim is admitted

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26	Iris Fire & Security	11-05-26	149,296.00	149,296.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim is admitted
27	Uniba Clothing Private Limited	03-06-26	1,107,164.00	1,099,167.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	7,997.00	-	Claim is admitted
28	Shining Star Outsource Services Pvt. Ltd.	29-04-26	3,165,566.00	3,165,566.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim is admitted
29	Windshield Express Way	11-05-26	540,494.00	540,494.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	-	Claim is admitted
30	Devindra Yadav	09-05-26	1,382,340.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	1,382,340.00	-	Claim has been not admitted
31	Corporate Bulls	29-05-26	550,147.00	514,729.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	35,418.00	-	Claim is admitted
32	Retail Street	05-05-26	1,087,887.68	983,804.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	104,083.68	-	Claim is admitted
33	AATG Enterprises Private Limited	15-06-26	8,506,762.00	6,255,533.34	Operational Creditor for Goods/Services	-	-	No	-	-	-	2,251,228.66	-	Claim is admitted
34	Kropex Auto Private Limited	16-06-26	1,324,657.00	1,233,529.00	Operational Creditor for Goods/Services	-	-	No	-	-	-	91,128.00	-	Claim is admitted
35	Krugent & Brent Equipment Pvt. Ltd.	24-04-26	44,972.50	33,419.80	Operational Creditor for Goods/Services	-	-	No	-	-	-	11,552.70	-	Claim is admitted
Total			1,476,402,854.26	198,260,667.91	-	-	-	-	-	-	-	1,278,142,186.35	-	-

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

- In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.
- The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor.
- It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.
- The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.
- It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (blusmartfleet.cirp@gmail.com), to follow-up on their claim for quick actions.